

**Senior Civil Judge and J.M.F.C.Sra**

Sri. Mahesh.S.

**SENIOR CIVIL JUDGE AND J.M.F.C.****Cause List Date: 09-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 28/2020 (HEARING)		Yallamma W/o late Ravikiran Vs The Assistant Executive Engineer (AEE)	SIDDAIAH
2	O.S. 124/2015 (EVIDENCE) IA/1/2015		Puttamma Vs Kamakka	SARVESH.R
3	O.S. 158/2015 (EVIDENCE)		Muddappa Vs Chief Secretary	JAVANAIAH
4	O.S. 160/2015 (EVIDENCE) IA/1/2015		C. Manjunatha Vs Chandranna	BHOOPATHI GOWDA P.B.S
5	O.S. 173/2015 (EVIDENCE) IA/3/2015 IA/2/2015 IA/1/2015		C.R.Santoshkumar Vs Deveeramma	VENKATASUBBA RAO
6	M.C. 43/2015 (EVIDENCE)		Pandurangappa Vs Gangamma	B. Jayaramaiah
<b>CROSS EXAMINATION OF DW</b>				
7	O.S. 183/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Kamanna Vs Kencharaju	JAVANAIAH
<b>CROSS EXAMINATION OF PW</b>				
8	O.S. 92/2015 (EVIDENCE) IA/1/2015		H. Anitha Vs T.R. Manjunath	B.N.ACHUTHARAO
9	R.A. 21/2016 (ARGUMENTS) IA/2/2016 IA/1/2016 IA/3/2016		Rangappa Vs Attappa Dead by his L.Rs	B.JAYARAMAIAH
10	M.A. 1/2017 (ARGUMENTS)		Guddaiah Vs Lakshamma	PARAMESH.M.R. SPK
11	R.A. 50/2018 (ARGUMENTS)		Mallamma Vs Govindaraju	K.UMESH
12	R.A. 51/2016 (ARGUMENTS)		Balamma Vs G.Ramalingappa	B.RANGANATHA
13	R.A. 28/2017 (ARGUMENTS)		Mehaboob Pasha Vs Husna	S.M.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.A. 19/2018 (ARGUMENTS)		Kriyanna @ Kardikariyanna Vs Sarojamma	K.UMESH
<b>11.00 AM to 02.00PM</b>				
15	O.S. 112/2014 (SUMMONS) IA/1/2014 IA/2/2014		S.K.Laakshminarayana Vs Sahere Bhegum	S.V.Manjunatha
16	O.S. 85/2015 (SUMMONS) IA/1/2015		Sarojamma Vs Kamakka	B.R.RAMAKRISHNA
17	M.C. 38/2015 (NOTICE)		Yashoda G. Vs K.C. Nagaraju	B. Eraiah
18	O.S. 159/2017 (HEARING) IA/1/2017		Ramakrishnappa Vs Ranganathappa	JAVANAIAH
19	EX 38/2018 (For balance)		Ramaya Vs D.N.Naveena	Y.R.BASAVARAJU
20	O.S. 82/2018 (HEARING) IA/1/2018		Nanjaiah Vs Thimmakka	P.B.SATHYANARAYANA
21	O.S. 87/2018 (HEARING) IA/1/2018		H.S. Chandru Vs H. Nagaraju	C.H.JAGADEESH
22	O.S. 158/2018 (Objections) IA/1/2018		Gowamma Vs Pushpalatha	BHOOPATHI GOWDA P.B.S
23	O.S. 159/2018 (Objections) IA/1/2018		Girjamma Vs Pushpalatha	BHOOPATHI GOWDA P.B.S
24	O.S. 184/2018 (Amendment) IA/1/2018 IA/2/2018		G. Hanumantharayappa Vs Lakshamma	Y.R.BASAVARAJU
25	M.A. 20/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		S.R.Sanjiv Murthy Vs Managing Committee of Bhavaneshwari and Anjaneya Swamy Temple	JAVANAIAH
26	R.A. 10/2019 (Objections) IA/1/2019		Rathamath Unnissa Vs Nasrulla	PARAMESH.M.R. Azeem Shariff
27	O.S. 160/2019 (Objections) IA/2/2019 IA/3/2019		Nirmala w/o Benadica Vs Anthoni Raj S/o late Anthonappa	JAVANAIAH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 182/2014 (EVIDENCE) IA/1/2014		Nagamma Vs Kariyanna	B.Doddamallaiah
<b>CROSS EXAMINATION OF PW</b>				
29	O.S. 151/2014 (EVIDENCE) IA/1/2014		Puttamma @ Puttathyamma Vs Kodimallaiah	K.Umesh
<b>FURTHER EVIDENCE FOR PLNTF</b>				
30	O.S. 85/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Chikkabadappa Vs Sri Lakshmiranganathaiah	D.S.Keshava
31	O.S. 35/2016 (Steps) IA/1/2016		T. Venkatappa Vs R.T. Sreenivasaiah	BoopathiGowda
32	Misc 14/2017 (Steps)		E. Omkarappa Vs B.R. Papanna	M.V.Dayananandasagara
33	R.A. 24/2018 (Steps) IA/1/2018		G Nagaraju Vs Smt. Kavallamma	H B Visweshraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
<b>SUMMONS TO ACCUSED</b>				
1	C.C. 343/2015 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Naveenkumar	APP
<b>WARRANT TO ACCUSED</b>				
2	C.C. 500/2014 (APPEARANCE OF ACCUSED)		Sira P.S. <b>Vs</b> Parhan Ahamed	
<b>EVIDENCE BEFORE CHARGE</b>				
3	C.C. 345/2015 (FRAMING OF CHARGE OR PLEA)		Sira Police <b>Vs</b> K. Nagabhushan	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>02.45 PM to 05.45PM</u>		
1	FDP 2/2015 (HEARING)		Mallappa Vs Eswarappa	Y R Basavaraju
( O.S./0000062/2014)				
2	O.S. 152/2015 (HEARING) IA/1/2015 IA/2/2015		Anatharamu Vs The Executive Officer	HEMASUDHA REDDY
3	O.S. 146/2016 (HEARING) IA/1/2016		K. Gangadharaiah Vs Hanumanthappa	RAGAVENDRA.N
4	O.S. 66/2017 (HEARING) IA/1/2017		Rangamma Vs Govindappa	RAMAKRISHNAPPA.U
5	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR
6	O.S. 224/2017 (HEARING) IA/1/2017		Parvathamma Vs Mahesha	B.N.ACHUTHARAO
7	O.S. 216/2018 (HEARING) IA/1/2018 IA/2/2018		Bheemanna Vs Ramanna	VISHWESHWARAIAH
8	O.S. 228/2018 (HEARING) IA/1/2018		B.S. Uma Krishna Vs Nagaraju	RAVI.Y.R
9	O.S. 22/2019 (HEARING) IA/1/2019		Sakamma Vs Govindappa	RAVI.Y.R
10	O.S. 68/2019 (HEARING) IA/1/2019 IA/2/2019		Henjarappa Vs Kanthamma	BHOOPATHI GOWDA.P.B.S
11	O.S. 138/2019 (HEARING) IA/1/2019		R.T.Srinivas S/o Bhavi Thimmanna Vs Narasamma W/o H.Devaraj	D.S.KESHAVA
12	O.S. 148/2019 (HEARING) IA/1/2019		Narasamma D/o Late.Rangappa Vs Thimmakka D/o Late.Rangappa	RAVI.Y.R
13	O.S. 174/2019 (HEARING) IA/1/2019 IA/2/2019		Narasamma D/o Late.Rangappa Vs Sannarangamma D/o Lte.Rangappa	RAVI.Y.R
14	O.S. 216/2020 (HEARING) IA/1/2020		Chandranna S/o. Balappa Vs Jagadeesh gowda B.L S/o. B.H Linganna	D.S.KESHAVA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 112/2011 (For steps)		T seetharamappa Vs chidanandachar,	rangnath umesh
<b>11.00 AM to 02.00PM</b>				
16	O.S. 418/2011 (SUMMONS)		shanthakumar Vs Rangappa	SA DCS
17	O.S. 512/2012 (NOTICE) IA/1/2012 IA/2/2013		Narasimhalah Vs Ranganathappa	K.Borappa MS Jagadeesh
18	O.S. 46/2013 (NOTICE)		R Sathyanarayana setty Vs sannathayamma	javanaiah H Wajid Ahmed
19	O.S. 370/2013 (EVIDENCE) IA/1/2013		Kariyanna Vs Nagamma	venkatasubba rao
20	O.S. 372/2013 (EVIDENCE) IA/1/2013		Govindappa Vs Nagamma	Venkatasubbarao BDM
21	O.S. 178/2014 (EVIDENCE)		Erappa Vs V.Parvathappa	M. Bheemanna
<b>CROSS EXAMINATION OF PW</b>				
22	O.S. 432/2011 (EVIDENCE) IA/2/2012 IA/3/2013 IA/1/2012		Pramodh Vs sannaningamma	rajkumar siddaiah
23	O.S. 196/2013 (EVIDENCE) IA/1/2013		Chinnamma Vs Jayapal	G.S. Ranganath KU
24	O.S. 12/2014 (EVIDENCE) IA/1/2014		T.S.Shivakumar Vs Linganna	R.Rajakumar
<b>FURTHER EVIDENCE FOR DEFND</b>				
25	O.S. 212/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Gangamma alias Siddagangamma Vs Siddalingaiah	Y.T.Ramachandrappa
<b>FURTHER EVIDENCE FOR PLNTF</b>				
26	O.S. 416/2013 (EVIDENCE) IA/1/2013		Afsari Jaan Vs Fayaz alias Tailor Fayaz	Mohammed Abdulla
<b>PLNTF EVIDENCE</b>				
27	O.S. 262/2014 (EVIDENCE) IA/1/2014		P.R. Ramesh alias Ramanna Vs Doddaraju	P.B.Satyanarayana

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 272/2014 (EVIDENCE) IA/1/2014		Doddaraju Vs P.R.Ramesh alias Ramanna	JAYARAMAIAH.B
29	O.S. 288/2014 (EVIDENCE) IA/1/2014		Bhojaraju Vs Eranna	B.N.Achutharao
30	EX 16/2014 (ARGUMENTS)		H.R.Nagabhushana Vs M.Kenchanna	K. Borappa
31	EX 2/2018 (ARGUMENTS)		Ramanathappa Vs Krishnamurthy	P.DATHATHREYA
<b>( O.S./0000284/2016)</b>				
32	O.S. 176/2015 (DEFENCE EVIDENCE) IA/1/2015		Muddamma Vs Nagamma	Y.R.BASAVARAJU
33	O.S. 312/2014 (Further evidence) IA/1/2014		Govindaraju Vs Hanumanthamma	Y.R.Ravi
34	O.S. 292/2019 (objections) IA/1/2019		Sannabommaiah S/o Late.Ningaiah Vs Bommaiah S/o Late.Eranna	Y.R.BASAVARAJU

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 393/2019 (Hearing Before charge)		Tavarekere Police Station <b>Vs</b> Tyagaraju S/o. Halingappa	APP
2	C.C. 1011/2019 (objections)		Tavarekere Police Station <b>Vs</b> Veerendra S/o Pujar Rangappa	APP
3	C.C. 1044/2019 (Committ the case)		Tavarekere Police Station <b>Vs</b> Veerendra S/o. Poojar Rangappa	APP
4	C.C. 1242/2019 (Committ the case)		Police Sub Inspector, P.N.Halli <b>Vs</b> Srinivas	APP
<b>11.00 AM to 02.00PM</b>				
5	C.C. 40/2020 (SUMMONS)		Tavarekere Police Station <b>Vs</b> Maruthi R B S/o. Bhutesha	APP
6	CrI.Misc. 68/2020 (Petitioner evidence)		Jayarama.S S/o Sannathimanna <b>Vs</b> Deputy Tahasildar	NAGARAJU.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	O.S. 175/2015 (HEARING)		B. R. Indrani Vs B. Indra	SANNAKAREGOWDA
2	O.S. 253/2017 (HEARING) IA/1/2017 IA/2/2017		R.P. Manjunath Vs S.Gundalah	DODDAMALLAJAH.B
3	O.S. 61/2019 (HEARING)		K.Hanumantharayappa S/o. K.Karehanumaiah Vs Nagaraju S/o. Gujjarappa	P.DATTATHREYA
4	O.S. 137/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Parvathamma Vs Lalithamma	E. Hanumantharayappa
5	O.S. 243/2014 (EVIDENCE) IA/1/2014		C.Thimmaiah Vs Thimmanna	K.Borappa
6	O.S. 93/2015 (EVIDENCE) IA/1/2015		Maralappa Vs Mallalah	B.RANGANATHA
7	O.S. 263/2015 (EVIDENCE) IA/1/2015		Sri. Rubulla Khan Vs Ziyaula	BHOOPATHI GOWDA.P.B.S
8	O.S. 25/2016 (EVIDENCE) IA/1/2016		T.V. Basavalah Vs B. Shivalingaradhya	M.R. PARAMESH
<b>CROSS EXAMINATION OF PW</b>				
9	O.S. 149/2015 (EVIDENCE) IA/1/2015		Sakamma Vs Bhagyamma	Harish Babu
10	O.S. 117/2020 (ARGUMENTS) IA/1/2020		Kamanna aliyas Kamegowda S/o. late Rangappa Vs Parashurama S/o. late Sannaveeralah	RAVI.Y.R
<b>ARGUMENTS ON DEFENCE SIDE</b>				
11	O.S. 211/2020 (ARGUMENTS) IA/1/2020		Jayamma W/o Late.H.R.Ranganathappa @ Ranganathappa Vs Kenchappa @ Kenchegowda S/o Late.Guddappa	S.SHARISH BABU
		<b>11.00 AM to 02.00PM</b>		

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 141/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2013 IA/2/2013		Chithanna Vs Chithappa	Eranna K Umesh
13	O.S. 173/2013 (EVIDENCE) IA/1/2013 IA/1/2014		Taherabi@ Taherabenu Vs Kareembi	Lunkappa
14	O.S. 185/2013 (EVIDENCE)		Thimmakka Vs Venkataramaiah	P Dattathreya
15	O.S. 249/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Govindappa Vs Kantharaja	M.V.Dayananda Sagar MB
16	O.S. 435/2013 (EVIDENCE)		Putteeramma Vs Marakka	S.A.Rizwan
17	O.S. 445/2013 (EVIDENCE) IA/1/2013 IA/1/2014		B.M.Mohamad Issaq Sab Vs Azeem Sab	Harisha N
18	O.S. 507/2013 (EVIDENCE) IA/1/2013		G.Sreenivasalah Vs Chandranna	Dharanesh Gowda
<b>PLNTF EVIDENCE</b>				
19	O.S. 1/2013 (EVIDENCE) IA/1/2013		Nagaraja Vs Hanumantharayappa	Javanalah B. Ranganath
20	O.S. 117/2013 (EVIDENCE) IA/1/2013		Hanumantharaya Vs Rajanna	R Rajkumar
21	O.S. 165/2013 (EVIDENCE) IA/1/2013		Lakshamma Vs Deleep	kambadurappa D.S Ramanjanalah
22	O.S. 285/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2014 IA/1/2013 IA/2/2013		Vishwanatha Vs Muttiah	C.S.
23	O.S. 367/2013 (EVIDENCE)		Nandini Vs Siddappa	L Narasimha Murthy PMR

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24	O.S. 368/2013 (EVIDENCE)		Hemanth Kumar Vs Shantaraju	L Narasimha Murthy Paramesh M R
25	O.S. 231/2010 (DEFENCE EVIDENCE)		griamma Vs Rajamma	HP DSK
26	O.S. 319/2015 (DEFENCE EVIDENCE) IA/1/2015		G. Somashekar Vs M.K. Jayaram	RAJKUMAR.R
27	O.S. 11/2016 (JUDGEMENT) IA/1/2016		K. Ranganatha Vs Thimmaiah	C. MALIMARIYAPPA
28	O.S. 87/2014 (Petitioner evidence)		Kumari Krishnaveni R. Vs Srinivasa	Venkata Subba Rao
29	O.S. 215/2018 (Petitioner evidence) IA/1/2018 IA/2/2018		R.Krishnappa Vs S.B.Ramalah	UMESH.K
30	O.S. 189/2019 (Petitioner evidence) IA/1/2019		Jayamma W/o Revanna Vs Nagnaika S/o Vallya Nayak	JAYARAMAIAH.B
31	O.S. 323/2019 (EVIDENCE) IA/1/2019		K.S.Mudlegowda S/o Late Srinivasappa Vs Thippeswamy S/o Kariyanna	UMESH.K

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 1943/2012 (HEARING)		K.B.P.S. Vs Raghu T	
2	C.C. 1942/2012 (HEARING)		Kallambella police Vs Ravikumar Alias Seegepudi ravi	APP JA
3	C.C. 830/2020 (COGNIZANCE)		Kumparam S/o. Gangaranji Vs Ummar Khan	R.SARVESH
<b>11.00 AM to 02.00PM</b>				
4	Cri.Misc. 508/2016 (EVIDENCE)		Eranna Vs The Deputy Tahasildar	SHIVAPRASAD KUMA
5	C.C. 425/2018 (DEFENCE EVIDENCE)		Shivarudrappa Vs G.Vijay kumar	SIDDARAJU B
6	Cri.Misc. 235/2020 (Petitioner evidence)		Bhasheer S/o Late. Bhashasab Vs The Municipal Commissioner	SIDDARAJU B
7	Cri.Misc. 277/2020 (paper publication)		Lakshamma W/o Late Sannarangappa Vs The City Municipal Council	GURUMURTHY.H
8	Cri.Misc. 278/2020 (paper publication)		K. Marappa S/o Late Kadappa Vs Deputy Tahasildar	SIDDIAIAH

Cases listed below are adjourned due to Covid 19